

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:INDORE

Original Application No.201/00164/2017

Indore, this Tuesday, the 07th day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Pratap Singh
s/o Shri Lal Singh Maurya
Aged: 59 yrs
Occ. Asst. Director Micro Small
Medium Enterprise Development Institute
(MSME) 10-Pologround Indore
Distt. Indore (M.P.) PIN 452015

-Applicant

(By Advocate –**Shri S. Patwari**)

V e r s u s

1. Union of India,
Through Secretary
Ministry of Statistics & Programme
Implementation Sardar Vallabh Bhai Patel
Bhawan, Sansad Marg
New Delhi
New Delhi 110001

2. Deputy Director General
Ministry of Statistics & Programme
Implementation National Sample Survey
Organization Office,
201 & 205 Vijay Stambh
M.P. Nagar Zone-I
Bhopal 462001

3. Director
Micro Small Medium Enterprise Development
Institute 10-Pologround Indore
Distt.Indore (M.P.) 452015

- Respondents

(By Advocate –**Smt. Seema Sharma**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant submits that the relief prayed for by the applicant has already been granted by the respondents during the pendency of this Original Application. Therefore, this Original Application has become infructuous.

2. In view of the submissions made by learned counsel for the applicant, this Original Application is disposed off as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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